

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
23039-23040/2014

MADHO PRASAD MISHRA (D) TH. LRS & ANR Petitioner(s)

VERSUS

MAHABIR PRASAD MISHRA Respondent(s)
(with office report)

Date : 25/03/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.Saurabh Trivedi,adv.
Mr. Ashok K. Srivastava,Adv.For Respondent(s) Mr.Imtiaz Ahmed,adv.
M/s. Equity Lex Associates,Adv.UPON hearing the counsel the Court made the following
O R D E RLd.counsel for the sole respondent seeks and is given four
weeks time as last chance to file the counter affidavit.
List again on 15.07.2015(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.03.27
11:19:10 IST
Reason: